

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/236/2016
NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5
NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Keerthi Kiran Murali
for Anirudh Krishnan

Counsel for the
petitioners

[Signature]

R. Prithvisaj Pandian
(For) R. Venkatawaradan

Counsel for
R₁

[Signature]

T.K. BHASKAR
PRIYADARSHINI N
AKHIL TAIN

Counsel for R₂, R₃

[Signature]

ORDER

- Counsel for the petitioner present. Counsel for R₁ and counsel for R₂, R₃ are present. Counsel for petitioner submitted that in view of the order passed by the Hon'ble High Court of Madras dated 4.07.2017 in CA 3 & CA4/2016, report of the valuer has been sent to this Tribunal and prayed time to furnish copy of the same. Time extended at request for hearing submissions of the counsel for respondent. Put up on 21.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)